

ITEM NO.1

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 4122/2024

SADIQ

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

[ONLY I.A. NO. 135672/2025 IN CRL. APPEAL NO. 4122/2024 IS
LISTED.]

IA No. 135672/2025 - GRANT OF BAIL

Date : 04-08-2025 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s) Mr. Rishi Malhotra, Sr. Adv.
Ms. Ansuiya, Adv.
Mr. Shivaansh Maini, Adv.
Mr. Prem Malhotra, AOR

For Respondent(s) Ms. Srishti Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 135672/2025 - GRANT OF BAIL

We have heard the learned senior counsel appearing for the
appellant.

We are not inclined to grant bail.

The application is dismissed.

However, the hearing of the appeal is expedited.

List the appeal for hearing in the month of December, 2025

(ASHA SUNDRIYAL)
DEPUTY REGISTRAR

(POONAM VAID)
ASSISTANT REGISTRAR